

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No. 531/252/ND/2018

In the matter of:

Guru Nanak Fabrics Pvt. Ltd.
Vs.
ROC & Another.

....**Appellant**

....**Respondent**

Under Section: 252

Order delivered on 05.09.2018

CORAM

**MS. INA MALHOTRA,
HON'BLE MEMBER (J)**

For the Applicant	: Ms. Neha Rani, CS
For the Respondent	: Ms. Kusum Yadav, Company Prosecutor
For the IT	: Mr. Raghvendra Singh, Adv. with Mr. Balkishan Ladhania, Adv.

ORDER

Learned CS appearing for the appellant requests for some more time to file additional documents in support of his case. Request for adjournment is granted. Reports of Income Tax Department and ROC are on record. At request, matter is adjourned to 03.10.2018.

Mukesh

**Sd/-
(MS. INA MALHOTRA)
MEMBER (JUDICIAL)**